

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

SUMMER VACATION, 2022

(FIRST HALF VACATION COURTS)

NOTICE

1. It is notified that item Nos.166 to 178 in the Vacation Court Criminal List, and item Nos. 194, 195, 197 & 198 and 215 in the Vacation Court Writ List of Hon'ble Dr. Justice K. Manmadha Rao notified in the cause list of the Second Summer Vacation Court, will be taken up by the Hon'ble Sri Justice Tarlada Rajasekhar Rao sitting in the Court Hall No.23; and item Nos.179 to 193, 196, and from 199 to 214 in the Vacation Court Writ List of Hon'ble Dr. Justice K. Manmadha Rao notified in the cause list of the Second Summer Vacation Court, will be taken up by the Hon'ble Sri Justice Ravi Cheemalapati sitting in the Court Hall No.21.
2. All Lunch Motions/Urgent Mentions relating to the Single Provisions of Hon'ble Dr. Justice K.Manmadha Rao shall be moved before His Lordship from 9:45 AM to 10:25 AM, in Court Hall No. 10.

(B/o)

Sd/-

18.05.2022

VACATION OFFICER